

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
Appeal-138/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 26(3) New Delhi

...APPELLANT

Vs.

ROC and Ors. (M/s. View Tellymash Pvt. Ltd.)

...RESPONDENT

Section
U/s 252

Order delivered on 25.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/IT Department

:Adv Puneet Rai,SSC along with
ADv Nikhil Jain

For the RoC

:Adv. Shankari Mishra, Adv. Jyoti
Khurana

ORDER

Ld. Counsel on behalf of Income Tax Department is present and sought further time to file Assessment Order and Demand Notice. Time prayed is granted. Ld. Counsel on behalf of RoC is present. List the matter on **06.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)